

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

REGIONAL BENCH - COURT NO. 01

Service Tax Appeal No. 85808 of 2017

(Arising out of Order-in-Original No.05/STA-I/SN/16-17 dated 20.01.2017 passed by Commissioner of Service Tax Audit-I Mumbai)

Indorigin Electric Ltd.

.....Appellant

Rectifier House 570 Nigaum Cross Road,
Wadala, Mumbai – 400 031.

VERSUS

**Commissioner of Service Tax
Audit-I**

.....Respondent

Ground, 8th ,14th Floor, Lotus Info Centre,
Near Parel Station, Parel (East),
Mumbai 400 012.

WITH

Service Tax Appeal No. 86034 of 2017

(Arising out of Order-in-Appeal No. PUN-EXCUS-001-APP-360-16-17 dated 23.01.2017 passed by Commissioner of Central Excise (Appeals-I), Pune)

**M/s. Balasai Facility Services
Pvt. Ltd.**

.....Appellant

19 & 20, Sukhwani Fortune,
Morwadi Road, Pimpri, Pune-411018

VERSUS

**Commissioner of Service
Tax-I, Pune**

.....Respondent

F-Wing, 3rd Floor, I.C.E. House,
41/A, Sasson Road, Pune-411001

AND

Service Tax Appeal No. 86042 of 2017

(Arising out of Order-in-Original No. 06/STA-I/SN/16-17 dated 24.01.2017 passed by Commissioner of Service Tax, Audit-I, Mumbai)

**M/s. Reliance Money
Infrastructure Ltd.**

.....Appellant

570, Rectifier House,
Naigaum Cross Road,
Next to Royal Industrial Estate,
Mumbai-400031

VERSUS

Commissioner of Service Tax

.....Respondent

Audit-I

Ground, 8th, 14th Floor, Lotus Info Centre,
Near Parel Station, Parel (East),
Mumbai 400 012.

Appearance:

Ms. Puloma Dalal, C.A., Ms. Kiran Chavan, Advocate and Shri Dinesh
Rohera, C.A. for the Appellant

Shri S.K. Hattangadi, Authorized Representative for the Respondent

CORAM:

HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

HON'BLE MR. C.J. MATHEW, MEMBER (TECHNICAL)

FINAL ORDER NO. A/87059-87061/2021

Date of Hearing : 02.11.2021

Date of Decision : 02.11.2021

PER : RAMESH NAIR

Since the case has already been settled under SVLDRS, 2019 and appellants have submitted SVLDRS-4 Certificates, copies of the same were also served to the Revenue. In this position, all the appeals are dismissed as deemed withdrawn.

(Dictated and pronounced in the open court)

(Ramesh Nair)
Member (Judicial)

(C.J. Mathew)
Member (Technical)